OPEN OFFER FOR ACQUISITION OF 6,54,36,231 SIX CRORES FIFTY FOUR FOUR LAKHS THIRTY SIX THOUSAND TWO HUNDRED SIXTY THREE EQUITY SHARES OF INDO RAMA SYNTHETICS (INDIA) LIMITED (hereinafter referred to as the “OFFER” OR “OPEN OFFER”)

1. Name of the Target Company: Indo Rama Synthetics (India) Limited
2. Name of the Acquirer(s) and PACs: Acquirer: Indorama Netherlands B.V.
PAC 1: Indorama Netherlands Cooperatief U.A. 
PAC 2: Indorama Ventures Global Services Limited 
PAC 3: Indorama Ventures Public Company Limited
3. Name of the Manager to the Offer: Ernst & Young Merchant Banking Services LLP*
4. Name of the Registrar to the Offer: Link Intime India Private Limited
5. Date of Closing of the Offer: Tuesday, May 14, 2019
6. Date of Payment of Consideration: Friday, May 31, 2019
7. Size of the Offer (number of shares): 6,54,36,231
8. Shares acquired by way of Offer accepted in the Offer: 6,54,36,231
9. Shares acquired by way of Agreements by the Acquirer: 8,30,00,000
10. Shares acquired after DPS by the Acquirer: 8,30,00,000

Details of the Acquisition:
- Shares acquired by way of Offer accepted in the Offer: 6,54,36,231
- Shares acquired by way of Agreements by the Acquirer: 8,30,00,000
- Shares acquired after DPS by the Acquirer: 8,30,00,000

For the Offer Shares validly tendered and accepted in the Offer:
- Number: 6,54,36,231
- % of Voting Share Capital: 25.06%

For the Shares acquired after DPS by the Acquirer:
- Number: 8,30,00,000
- % of Voting Share Capital: 31.79%

Issued by the Manager to the Offer on behalf of the Acquirer & PACs

Ernst & Young Merchant Banking Services LLP*
14th Floor, The Ruby, 29, Senapati Bapat Marg, Dadar West, Mumbai - 400028, India Tel: +91-22-6192 0000, Fax: +91-22-6192 1000 E-mail: project.iris19@in.ey.com Website: www.ey.com/india Contact Person: Mr. Anshul Sukrua SEBI Registration Number: INM000010700

 Issued to: Ernst & Young Merchant Banking Services Pvt. Ltd. (a company with registration no U67120MH2000PTC129109 converted into Ernst & Young Merchant Banking Services LLP (a Limited Liability Partnership with LLP Identity No. AAO-2287) effective February 7, 2019.)